

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 07<sup>th</sup> January, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

| <b>S.No</b>          | <b>Case No</b>   | <b>Parties</b>  | <b>Counsel for parties</b>  | <b>Remarks</b> |
|----------------------|--|---|---|----------------|
| <b>FOR ADMISSION</b> |  |   |   |                |
| 1.                   | Appeal No.<br>01/2015 (CZ)   | Krishak Sehkari Karkhana<br>Maryadit<br>Vs.<br>M.P. P.C.B & 2 Ors.                                      | Mr. Dharamvir Sharma Adv.<br>Mr. Om. S. Shrivastava, Adv.   |                |
| <b>FOR HEARING</b>   |  |   |   |                |
| 2.                   | Original<br>Application No.<br>44/2013                               | Tribunal At Its Own<br>Vs.<br>Chairman M.P pollution<br>Control Board &4 Ors.                           | Mr. Shivendu Joshi, Adv. for R-1<br>Mr. A.K. Gupta, Adv. For R-2&5<br>Mr. Sachin K. Verma, Adv. For R-<br>3&4<br>Mr. Ashwarya Sinha Adv. for R-6<br>Mr. Vivek Russia, Adv. for R-2 , 5.<br>Mr. Yogesh bhatnagar Adv.  |                |
| 3.                   | Original<br>Application No.<br>01/2014                               | Akil Ahmed<br>Vs.<br>Union of India & 5 others  | Mr. S.U. Baig, Adv.<br>Mr. P.K. Kaurav, Advocate<br>Mr. M.L. Jaiswal, Learned Sr.<br>Advocate R-3<br>Mr. Kamlesh Dwivedi, R-4   |                |
| 4.                   | Original<br>Application No.<br>320/2014 (CZ)                         | Praveen Patkar<br>Vs.<br>Sarla Tower& Ors.  | Mr. Rohit Sharma Adv.<br>Mr. Ankit Saxena Adv.<br>Mr. Vivek choudhary Adv.  |                |
| 5.                   | Original<br>Application No.<br>313/2014 (CZ)                         | Balmukund Singh Gautam<br>Vs.<br>M/s. Jahaj Mahal Hotel<br>Pvt. Ltd. & 8 Ors.                           | Mr. Ajay Gupta Adv.<br>Mr. Ravi Kant Patidar Adv.<br>Mr. Deepesh Joshi Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Ayush dev bajpai Adv.   |                |
| 6.                   | Original<br>Application No.<br>143/2014 (CZ)<br>(M.A. No.<br>609/14) | Fortune Glory Extension<br>Welfare Association<br>(FGEWA) & 3<br>Vs.<br>M/s Fortune Builders & 3<br>Ors | Mr. Shantanoo Saxena, Adv.<br>Mr. Shrey Raj Saxena Adv. For R-1<br>Mr. Vijay Kumar Choudhary Adv.<br>for R-3 (MCB)<br>Mr. Sachin K. Verma, Adv. For R-2<br>Mr. Om. S. Shrivastava, Adv.   |                |
| 7.                   | Original<br>Application No.<br>21/2013                               | Dr. Alankrita Mehra<br>Vs.<br>Union of India & 09 Ors   | Mr. Vivek Choudhary Adv.<br><br>Mr. Om. S. Shrivastava, Adv. for R-1<br>Mr. Sachin K. Verma, Adv. for R-<br>3,4,7,8,9,10<br>Mr. Vivek Agrawal, Adv. for R-5<br>Mr. Sandeep Singh Adv. for CPCB<br>Mr. Shivendu Joshi, for R-6 for Mr.<br>Purushaindra Kaurav, Adv.<br>Mr. Dharmveer Sharma Adv. for<br>Intervener |                |

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| 8.                    | Original Application No. 160/2014 (CZ)                      | Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors. | Mr. Ravi kant Patidar Adv.<br>Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2<br>Mr. M. Bhatnagar Adv.<br>Mr. Sandeep Guru Adv.   |  |
| 9.                    | Original Application No. 162/2014                           | Dr. Subhash C Pandey Vs. Union of India & 8 Ors.               | Dr. Subhash C Pandey, Adv.<br>Mr. Shivendu joshi Adv.  |  |
| 10.                   | Original Application No. 331/2014 (CZ) (M.A. No. 06/15)     | Gram Panchayat Barkheda Nathu Vs. State of M.P. & Ors.         | Mr. Rajendra Babbar Adv.<br>Mr. Vasu Waswani Adv. For R-7<br>Ms. Parul Bhadoria Adv.   |  |
| 11.                   | Original Application No. 02/2013 (M.A.No.02,03,04 ,05/2015) | Nityanand Mishra Vs. State of M.P. & 5 Ors.                    | Mr. Nityanand Mishra, Adv. for Applicant<br>Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5<br>Mr. Shivendu Joshi, Adv. for R-2<br>Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. for R-4<br>Mr. Deepesh Joshi, Adv. for R-6<br>Mr. Sambhav Sogani, Adv. for R-7<br>Mr. Ankit Saxena Adv.<br>Mr. Shrey raj Saxena Adv.<br>Mr. Ram Raj Mishra Adv. |  |
| <b>For compliance</b> |   |  |  |  |
| 12.                   | Original Application No. 34/2013                            | Subhash C Pandey Vs. Municipal Corporation Bhopal & 6 Ors.     | Mr. Swapnil Gupta Adv. for Applicant<br>Mr. AsadUllah Khan, Adv. for R-1<br>Mr. Sachin K. Verma, Adv. For R-2,4&6<br>Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5<br>Mr. Ms. Parul Bhadoria Adv. for R-7  |  |